

ASSETS & LIABILITIES

(At a glance)

Name of the Judge : Justice Ajay Mohan Goel,**Date of Appointment** : 12.04.2016**DECLARED ASSETS**
ASSETS OF THE JUDGE**IMMOVABLE PROPERTY****MOVABLES**

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
(i) 130 Sq. Meters. Approx. Plot No. B-219, Sector-3, New Shimla, Shimla-9, jointly owned with spouse.	i) 4½ storey house including parking lot on land at Sl. No.(i).	Rs.38,33,600/- (Approx.)	150 grams Gold (Approx.)	(i) Desire Maruti- 2009 (ii) Honda CRV-2016 acquired by raising loan from bank.	GPF Rs.33,34,046/- (without interest for the year 2019) <u>Insurance :</u> Sum assured Rs.36,10,000/- <u>Shares:</u> Jointly with brother Shri Sunil Mohan Goel having equal shares. 1125 Shares of Larsen and Toubro Ltd. 100 Shares of Ultra Tech Cement Ltd.
(ii) 1720 Sq. feet (Approx.) Flat i.e. Apartment No.254 Spangle Condos, Village Gazipur, District Zirakpur (Punjab)	(ii) Built up flat at Sl. No.(ii) jointly owned with spouse.				
(iii) Plot measuring 0.06 Biswas at Village Mohal Tehsil Bhuntar, District, Kullu, H.P.					
(iv). 300 Sq. yards plot in OMAXE Mullapur, New Chandigarh, jointly acquired with spouse					
(v) 01-12 Bighas at village and Tehsil Bhuntar, District Kullu, H.P, jointly owned with brother Sh. Sunil Mohan Goel having equal share.					

LIABILITIES

1. House Loan of UCO Bank Rs.11,71,542/-
2. House Loan of HDFC Bank Rs.10,86,916/-
3. Car Loan of UCO Bank Rs.8,35,197/-

Note: Further details available with the Hon'ble Chief Justice.

Date: 30.05.2019**(Ajay Mohan Goel),
Judge,
H.P. High Court**

ASSETS & LIABILITIES

(At a glance)

Name of the Judge : Justice Ajay Mohan Goel

Name of the Spouse: Mrs. Menka Goel

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
(i) 130 Sq. Meters. Approx. Plot No. B-219, Sector-3, New Shimla, Shimla-9, (jointly owned with husband).	i) 4 ½ storey house including parking lot on land at Sl. No.(i),	Rs.9,74,743/- (Approx)	700 grams gold 5 k.g Silverware	-	Insurance: Sum Assured Rs.5,00,000/-
(ii) 1720 Sq. feet (Approx.) Flat i.e. Apartment No.254 Spangle Condos, Village Gazipur, District Zirakpur (Punjab), (jointly owned with husband)	(ii) Built up flat at Sl. No.(ii).				
(iii) 300 Sq. yards plot in OMAXE Mullapur, New Chandigarh, jointly acquired with husband.					

LIABILITIES : NIL

Note : Further details available with the Hon'ble Chief Justice.

Date: 30.05.2019

**(Ajay Mohan Goel)
Judge
H.P. High Court**

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : Justice Ajay Mohal Goel.

NAME OF THE DEPENDENT CHILD/CHILDREN: Mr. Abhishek Mohan Goel and
Mr. Abhinav Mohan Goel-sons

**DECLARED ASSETS
ASSETS OF THE CHILDREN**

**IMMOVABLE
PROPERTY**

MOVABLES

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
-	-	Mr. Abhishek Mohan Goel (son) Rs.4,04,074/- (Approx.). Mr. Abhinav Mohan Goel (son) Rs.5,26,894/- (Approx.)	50 gram gold each with two sons.	-	Insurance : Sum Assured: Rs.12,00,000/- each.

LIABILITIES : NIL

Note : Further details available with the Hon'ble Chief Justice.

Date: 30.05.2019

(Ajay Mohan Goel)
Judge
H.P. High Court